

**BENCH-II**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**CP(IB) NO.362/KB/2017**

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		First Choice Readymix -Vs- Jonbro Construction Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

26-07-2017 – CP (IB) No. 362/KB/2017 – First Choice Readymix Vs. Jonbro Construction Pvt. Ltd.

ORDER

On repeated calls, no one appeared.

Fix on 02-08-2017 for further orders.

MANORAMA KUMARI  
MEMBER(J)